

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 207 of 2017 (SZ)

Applicant(s)

A. Ayubkan and
2 others

Vs. **Respondent(s)**

State of Tamil Nadu,
Rep. by Secretary to Government,
Highways Department,
Secretariat, Chennai and 4 others

Legal Practitioners for Applicant(s)

M/s A. Karthikesan,
A. Praveen Kumar,
M. Meenatchi,
T. Sivaraman

Legal practitioners for respondent(s)

M/s M.K. Subramanian, E. Manoharan
and P. Velmani for R1, R2 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.11.2017 Applicant counsel present. R3 counsel present. R1, R2, R4, R5 representing counsel present. On request reply of R1 to R5 call on 21.11.2017.  (Tmt. Meena Satheesh) Registrar